

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:281  
ANSWERED ON:13.08.2007  
IRREGULARITIES IN RELEASE OF SUGAR  
Ahir Shri Hansraj Gangaram

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether irregularities are being committed by sugar mills in release of fixed quota of sugar in the market;
- (b) if so, whether the Government have conducted any inquiry in this matter; and
- (c) if so, the steps being taken by the Government to enforce control over sugar mills in view of deficiency of sugar in the market?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b)& (c): The sugar factories are required to sell and despatch the specified quantity of sugar as allowed in the Monthly Release Orders of the Government. Some sugar mills have also obtained orders from the courts to sell sugar over and above the quantity allowed in the Release Orders. In order to ascertain the position, the Central Government conduct random check on sugar factories from time to time. No such report of deficiency of sugar in the market has been received by the Government from any part of the country.